

Sl.No.	City	Sl.No.	City
37	Shillong	51	Agartala
38	Aizwal	52	Allahabad
39	Kohima	53	Agra
40	Bhubaneshwar	54	Lucknow
41	Puri	55	Mathura
42	Ludhiana	56	Meerut
43	Amritsar	57	Kanpur
44	Puducherry	58	Varanasi
45	Ajmer-Pushkar	59	Dehradun
46	Jaipur	60	Haridwar
47	Chennai	61	Nainital
48	Coimbatore	62	Kolkata
49	Madurai	63	Asansol
50	Gangtok	64	Tirupati

**Targets achieved in housing and
urban poverty alleviation**

2278. DR. ASHOK S. GANGULY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) what concrete targets have been achieved in 2010-2011 in Housing and Urban Poverty Alleviation *vis-a-vis* targets set; and

(b) the State-wise details for urban poverty alleviation, how these are being disbursed and whether the CAG has undertaken any audit of the process?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) The major schemes being implemented by Ministry of Housing and Urban Poverty Alleviation are Jawaharlal Nehru National Urban Renewal Mission and Swarna Jayanti Shahari Rozgar Yojana (SJSRY). Ministry of Housing and Urban Poverty Alleviation has implementing the sub-mission of

Basic Services to the Urban Poor (BSUP) catering to 65 identified cities and the Integrated Housing and Slum Development Programme (IHSDP) in cities/towns other than the 65 cities under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) from 2005. The Mission period is 2005-12. The total target for the Mission period with regard to sanction of houses including basic amenities to the poor was fixed at 15 lakhs, to be executed by the respected State Government. As against the target of 15 lakhs about 15.7 lakh houses have been sanctioned so far.

The total Dwelling Units sanctioned and progress of completion under the components of JNNURM so far as under :

	BSUP	IHSDP	Total
Total Dwelling Units Approved	1046780	524128	1570908
Dwelling Units Completed	289984	115751	405735
Dwelling Units in progress	310341	129627	439968

Targets and Achievements for the year 2010-2011 under SJSRY so far are as follows :

Components	Target	Achievement
Number of urban poor to be assisted for individual micro-enterprises under Urban Self Employment Programme (USEP)	25000	42657
Number of urban poor women to be assisted for group micro-enterprises under Urban Women Self-help Programme (UWSP)	25000	27717
Number of urban poor women to be assisted for thrift & credit (with revolving fund assistance) Urban Women Self-help Programme (UWSP)	50000	124245
Number of urban poor to be imparted skill training under Skill Training for Employment Promotion amongst Urban Poor (STEP-UP)	200000	156238

(b) The central allocation under SJSRY is released to States/Union Territories (UTs) based on the incidence of urban poverty in the States/UTs, as estimated by the Planning Commission from

time to time. State-wise details of financial progress under Urban Poverty Alleviation scheme, SJSRY for 2010-11 are given in Statement (See below).

Audit of the schemes of the Ministry of Housing and Urban Poverty Alleviation is done by the Office of the Auditor General every year.

Statement

*Central Funds Allocated and Released Under Swarna Jayanti
Shahari Rozgar Yojana (SJSRY) During 2010-11*

Sl.No.	State/UT	Central Tentative allocation	Central Actual Funds released
1	2	3	4
1	Andhra Pradesh	3790.43	3790.43
2	Arunachal Pradesh	201.79	201.79
3	Assam	2869.96	2869.96
4	Bihar	2001.40	1000.70
5	Chhattisgarh	1201.95	1201.95
6	Goa	101.24	0.00
7	Gujarat	1678.53	1678.53
8	Haryana	654.37	654.37
9	Himachal Pradesh	50.00	50.00
10	Jammu & Kashmir	135.21	135.21
11	Jharkhand	814.88	407.44
12	Karnataka	3940.45	3940.45
13	Kerala	1059.96	474.03
14	Madhya Pradesh	4570.13	4570.13
15	Maharashtra	9028.52	9028.52

1	2	3	4
16	Manipur	448.43	448.43
17	Meghalaya	358.74	0.00
18	Mizoram	358.74	358.74
19	Nagaland	269.06	269.06
20	Orissa	1650.75	1650.75
21	Punjab	401.27	0.00
22	Rajasthan	2932.96	2932.96
23	Sikkim	44.84	22.42
24	Tamil Nadu	4267.63	4267.63
25	Tripura	448.43	224.25
26	Uttranchal	546.34	546.34
27	Uttar Pradesh	7224.67	7224.67
28	West Bengal	2169.31	2169.31
29	A & N Islands	37.50	18.75
30	Chandigarh	78.52	39.26
31	D & N Haveli	17.58	8.79
32	Daman & Diu	16.41	0.00
33	Delhi	200.00	0.00
34	Pondicherry	50.00	50.00
TOTAL		53620.00	50234.87

* As on 11-March-2011

Minimum registration charge for property

2279. SHRI A.A. JINNAH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state: